

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3800

ANSWERED ON:13.12.2002

MISUSE OF EXPORT PROMOTION SCHEMES

ADHIR RANJAN CHOWDHURY;GADDE RAMAMOHAN;M.V.V.S MURTHI;NARESH KUMAR PUGLIA;V. VETRISELVAN

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

(a) whether a large number of export-import companies which exist on paper only have cheated the Government to the tune of crores of rupees by misusing export promotion schemes as reported in the Hindustan Times dated November 21, 2002;

(b) if so, the modus operandi of such companies;

(c) whether a large number of officials of customs have been involved in helping these companies;

(d) if so, the facts thereof the steps taken against the involved officials; and

(e) the steps taken to check such frauds in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (GINGEE N. RAMACHANDRAN)

(a), (b),(c), (d) & (e) : The information is being collected and will be laid on the Table of the House.